

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 546, 576 & 752/2018
in CP(IB)-1339(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES: Asset Reconstruction Company (India) Ltd.
v/s.
Precision Fasteners Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

The Counsel for the Applicants as well as the Respondents (in 546, 576 & 752)
are present.

On the request made by the Counsel appearing on behalf of the Applicant,
MA 546/2018 is hereby **dismissed** as withdrawn with liberty to file afresh.

MA 576/2018 & MA 752/2018 are heard, orders reserved.

SD/-
RAVIKUMAR DURAISAMY
Member (Technical)

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)